Departments for encadrement in the ISS have been so encadred. A proposal is also under consideration to encadre posts above Grade I of ISS (Rs. 1800— 2000) carrying statistical functions in various economic and other Ministries in suitable Grades of the ISS.

Promotion of Indian Statistical Service Personnel

1976. DR. C. SILVERA : SHRI G. VARADARAJ : SHRI M. KADHARSHA :

Will the PRIME MINISTER be pleased to state :

(a) in which year the officers of XI batch of Indian Statistical Service were promoted ;

(b) whether the XII and XIII batches of I. S. S. officers are due for promotion; and

(c) if so, the reasons for delay in their promotion and by when they are likely to be promoted?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT KUMAR PANJA): (a) 1984.

(b) As per existing rides of ISS, XII batch of Grade IV officers be came eligible for consideration for promotion to Grade III in September,ig85. The XIII batch officers are not yet eligible.

(c) Grade IV officers will be considered for promotion to Grade III of the ISS as soon as the seniority list of Grade IV officers, which is presently *sub-judice* in the Supreme Court ceases to be so.

Government-Mizo-National Front talks

1977. SHRI SUKOMAL SEN : SHRI KALPNATH RAI : SHRI KAPIL VERMA :

Will the Minister of HOME

AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the report published in the Statesman of the 28th September, 1985 under the caption "Setback to Centre's talks with Laldenga";

(b) if so, what are *the* details of the ongoing talks between Government and Mizo National Front Chief on the issue of Mizoram; and

(c) whether it is a fact that the MNF Chief has expressed his intention to go back to London ?

THE MINISTER OF STATE 1 N THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Yes, Sir.

(b) and (c) Talks are still contin uing. It would public interest to disclose any details at this stage.'

Promotion of IAS/EPS Officers

1978. DR. SHYAM SUNDAR MOHAPATRA : Will the PRIME MINISTER be pleased to state:

(a) the names of IAS officers who have been empanelled as Joint Secretary, but who have not served as District Magistrate or Deputy Commissioner in a district ;

(b) the names of IPS officers who have been promoted as Joint Secretary, but who have not served as Superintendent of Police in a district; and

(c) the names of IAS officers who are presently working in the Central Government in Delhi and have not served as District Magistrates so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION _VSHRI P. CHIDAMBARAM) : (a) and '(b) A minimum period of service as District Megistrate/Deputy Commissioner in the case of an IAS officer and a